RAJYA SABHA

Monday, the 27th August. 1962/the 5th *Bhadra* 1884 (Safca)

The House met at eleven of the •Clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*610. [The *questioner* (Shri V. M. 'Chordia) *was absent. For answer,* vide cols. 3299-3300 infra].

जाली डिग्रियों का दिया जाना

*६११. **श्री भगवत नारायण भार्गव :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि सरकार को या विश्वविद्यालय अनुदान आयोग को किसी ऐसे मामले का पता चला है जिसमें किसी विश्वविद्यालय ने जाली डिग्रियां दी हैं और यदि हां, तो क्या इस सम्बन्ध में कोई जांच हो रही है ?

†[DISTRIBUTION OF FORGED DEGREES

*611. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state whether any case regarding the distribution of forged degrees by a University has come to the notice of Government or the University Grants Commission, aitd if so, whether any enquiry is being conducted in this regard?]

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) : No, Sir. Cases have, however, been brought to the notice of the Government and the University Grants Commission of distribution of forged degrees by unauthorised agencies.

‡[शिक्षा मंत्री (डा० कालू लाल श्रीमाली) : जी, नहीं । परन्तु अनधिकृत एजेन्सियों द्वारा जाली डिग्रियां वितरित करने के मामलों की ओर, सरकार तथा विश्वविद्यालय अनुदान आयोग का ध्यान दिलाया गया है ।]

†[ ] English translation.
‡[ ] Hindi translation.

श्री भगवत नारायण भार्गव : क्या मंत्री महोदय इस विषय में उत्तर प्रदेश सरकार से और जानकारी प्राप्त करने की कोशिश करेंगे ?

DR. K. L. SHRIMALI: We have written to the State Governments, including the Uttar Pradesh Government, requesting them to take special precautions to ensure that such bogus certificates are not produced in any way. Whenever such a certificate comes to the notice of the State Government, they are being asked to bring it to our notice also. We shall then take appropriate action.

श्री देवकीनन्दन नारायण : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि हिन्दुस्तान में कौन कौनसी यूनिवर्सिटीज में इस तरह के केसेज हुए हैं ।

डा० कालू लाल श्रीमाली : यूनिवर्सिटीज में तो ऐसे केसेज नहीं होते हैं । जो यूनिवर्सिटीज नहीं हैं, अनधिकृत एजेन्सीज हैं, वे इस तरह का काम करती हैं । बाकी जो यूनिवर्सिटीज हैं उनको तो मान्यता दी गई है कि वे डिग्रीज दे सकती हैं ।

SHRI A. D. MANI: Sir, is Government contemplating any legislation to prohibit the issuing of such degrees?

DR. K. L. SHRIMALI: Government has under consideration this matter also but our feeling is that the matter is not serious enough and is not so widespread as to call for any legislative enactment. The matter will be examined at the appropriate time.

SHRI LOKANATH MISRA: What •re the steps proposed to be taken?

MR. CHAIRMAN: The matter is under consideration.

SHRI LOKANATH MISRA: He said that some people were found guilty. I want to know as to what steps will be taken against them.

DR. K. L. SHRIMALI: We have taken certain steps. As I said, we have written to the State Governments and the Home Ministry has also enjoined upon all appointing authorities to scrutinise very carefully the age and educational qualifications at the time of making appointments. The Home Ministry has also asked the various authorities to have a special kind of paper with special marks in preparing their certificates. We hope that some of the steps which have already been taken will be adequate to stop these bogus degrees. Government will take further action if they still find that there are agencies which continue this practice.

SHRI S. C. DEB: May I know the name of the States in which these false certificates are issued in large numbers?

DR. K. L. SHRIMALI: Various' places. The Punjab University drew our attention to this matter. Some Boards, which call themselves as Central Board of Education, issue such certificates and they have their headquarters not in one place but in several places.

SHRI FARIDUL HAQ ANSARI: May I know the number of such false degrees that have been issued?

DR. K. L. SHRIMALI: No statistics have been collected nor is it necessary to collect statistics. It is no use wasting time.

SHRI M. R. SHERVANI: May I know whether a gang of people was arrested recently in Agra in this connection?

DR. K. L. SHRIMALI: I have no information but some time back some people were arrested in Delhi.

SHRI A. M. TARIQ: Yesterday, I read in the newspapers, one of our Ministers, I mean to say, the Minister of Community Development, saying that he has not even passed the Matriculation examination but that he holds some degree from some American University. Could you tell me what is the degree that he holds?

(No reply)

कोक कोयले के लिये मूल्य संरचना

*६१२. श्री भगवत नारायण भार्गव : क्या खान तथा ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फरवरी, १९६२ से कोक कोयले के लिये एक नया ग्रेड और एक नई मूल्य संरचना लागू की गई है; और

(ख) यदि हां, तो उनका ब्यौरा क्या है और उन्हें लागू करने के क्या कारण हैं ?

t [PRICE STRUCTURE FOR COKING COAL

*612. SHRI B. N. BHARGAVA: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether a new grade and a new price structure for coking coal has been introduced since February, 1962; and

(b) if so, what are their details and what are the reasons for introducing it?l

खान तथा ईंधन मंत्री (श्री के० डी० मालवीय) : (क) जी, हां ।

(ख) आवश्यक सूचना बताने वाला एक विवरण-पत्र सभा-पटल पर रख दिया है । इस नई संरचना का मुख्य उद्देश्य यह है कि उत्पादन के लिये प्रोत्साहन (Incentive) और न्यून राख-अंश युक्त श्रेष्ठतर कोयले की सप्लाई की जाए ।

†[ ] English translation.